

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

CP 1 of 2020

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2020**


**Name of the Company:** Solitaire Industrial Infrastructure Pvt Ltd

**Section:** Section 66 of Co.Act,2013

**ORDER**

Learned Senior Counsel Mr. Navin Pahwa appeared for the Petitioner.

Matter stands adjourned for further consideration on 19.08.2020.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**  
Dated this the 21st day of July, 2020

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

PC